

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

UNSTARRED QUESTION NO:2147
ANSWERED ON:05.12.2014
MINING ACTIVITIES NEAR IAF STATIONS
Choudhary Col. (Retd) Sona Ram

Will the Minister of DEFENCE be pleased to state:

- (a) the salient features of the policy relating to the security of the Indian Air Force (IAF) stations / bases;
- (b) whether the Government has taken note of mining activities being carried out near several IAF stations / bases, particularly Rajasthan;
- (c) if so, the details thereof; and
- (d) the steps being taken or proposed to be taken to stop / check mining activities and prevent illegal construction near the IAF stations / bases?

Answer

MINISTER OF DEFENCE (SHRI MANOHAR PARRIKAR)

- (a) Security of the Indian Air Force (IAF) stations / bases includes a robust security mechanism involving perimeter defence, well regulated access control, mobile force and strong Point Defence to guard the assets.
- (b) & (c): Yes, Madam. Illegal mining activities have been observed around following IAF stations / bases:
 - (i) Tilpat Range, Haryana.
 - (ii) Uttarlai, Rajasthan.
 - (iii) Mukkunnimala, Kerala.
 - (iv) Salua, West Bengal.
- (d) Whenever illegal mining activities are observed, criminal cases are filed and civil law enforcement agencies are approached to stop such activities. The legal recourse as per the tenets of the Works of Defence Act, 1903 is also taken to stop the mining activities, whenever needed.